

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P. (I.B) No. 317/9/NCLT/AHM/2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2021

Name of the Company: Bharat Road Carrier Pvt Ltd  
V/s  
Rasna Pvt Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Victor Dutta appeared for Operational Creditor.

Learned Counsel Ms. Aishwarya Reddy appeared for Corporate Debtor.

For want of time, the matter is adjourned.

Matter to appear for further consideration on 17.03.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 1st day of February, 2021

Prakash

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)